

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

APPEAL NO. 06 OF 2022

IN THE MATTER OF :-

Prabhakar Rai & Ors Appellants

Versus

Union of India & Ors. Respondents

NDOH-16.10.2023

Last Date of Hearing: 16.08.2023

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JKN PURVANCHAL CBWTF WORKS

Through



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PLACE: NEW DELHI

DATED: 12.10.2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
APPEAL NO. 06/2022**

IN THE MATTER OF:

PRABHAKAR RAI

.....APPLICANT

VERSUS

UNION OF INDIA & ANR

....RESPONDENTS

**RESPONSE ON BEHALF OF RESPONDENT NO. 5, M/S JKN
PURVANCHAL CBWTF WORKS TO THE REPORT OF THE
JOINT COMMITTEE CONSTITUTED IN TERMS OF ORDER
DATED 03.04.2023 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, NEW DELHI IN APPEAL NO. 06 OF 2022**

MOST RESPECTFULLY SHOWETH:

1. That the present clarification is being filed by M/s JKN Purvanchal CBWTF Works which has been accorded environmental clearance from the SEIAA, U.P., and Consent to establish from Uttar Pradesh Pollution Control Board for the establishment of a common bio-medical waste treatment facility [CBWTF] at Khasra no. 1006 at Village - Paharpur.
2. That as per the available revenue records, the total land area of Khasra No. 1006 is 10,880 sqm [1.088 hectares]. This land is bifurcated into three parts and all parts are separated by boundary.

FIRST PART:

The first part has been allocated for the oxygen bottling plant in an area of 2450 sqm;

SECOND PART:

The second part is meant for the CBWTF in an area of 5800 sqm.

THIRD PART:

The third part is a vacant land admeasuring 2630 sqm, left for future consideration.

It is worth mentioning here that the CBWTF is located in the middle of Khasra no. 1006.

3. That the geo-coordinates of the part of Khasra no. 1006 on which CBWTF is proposed are **26°38'33.06 N** and **83°44'56'75 E**. The area dedicated to CBWTF is 5800 sqm.
4. The answering Respondent in order to have complete environment friendly CBWTF, have setup / shall be setting up an oxygen bottling plant since purging oxygen in the incinerator of a bio-medical waste treatment facility. The use of an oxygen bottling plant significantly increases combustion efficiency.
 - **Enhanced Combustion:** Oxygen is a crucial component for combustion, and by introducing additional oxygen into the incinerator, the combustion process is enhanced. The increased availability of oxygen allows more complete and efficient

burning of the waste materials, resulting in higher temperatures and improved combustion performance.

- **Reduced Emissions:** When the combustion process is efficient, it leads to reduced emissions of harmful pollutants. Purging oxygen into the incinerator helps to ensure that the waste materials are thoroughly combusted, leaving negligible unburned or partially burned particles behind. This significantly lowers the emissions of pollutants such as dioxins, furans, and other hazardous substances.
- **Faster Burning:** The introduction of extra oxygen into the incinerator facilitates a faster burning process. This is important in a bio-medical waste treatment facility, where the volume of waste generated can be substantial. With faster burning, the incinerator can handle a larger amount of waste in a given time, increasing the overall capacity and efficiency of the facility.
- **Improved Heat Transfer:** Oxygen enhances the heat transfer process within the incinerator. The increased oxygen concentration creates a more efficient combustion reaction, generating higher temperatures. These elevated temperatures optimize heat transfer efficiency from the burning waste to the surrounding environment, increasing thermal energy recovery and reducing energy losses.

- **Enhanced Safety:** A properly purged incinerator, with a higher oxygen concentration, helps to prevent the accumulation of unburned waste and combustible gases within the system. This reduces the risk of explosions or other hazardous situations, improving the overall safety of the bio-medical waste treatment facility.

Therefore, by utilizing an oxygen bottling plant to purge oxygen into the incinerator, the CBWTF of the answering Respondent can achieve a higher level of combustion efficiency. Without oxygen purging the combustion efficiency remains at 90% but with the introduction of oxygen purging, it goes up to 99.99%. This results in reduced emissions, faster burning, improved heat transfer, and enhanced safety, contributing to an effective and environmentally friendly waste treatment process.

5. This Joint Committee has wrongly observed some facts in Para 12 and 13 of the Report. Paragraphs 12 and 13 are reproduced herein below for ready reference:

12. Committee observed that project proponent has set up oxygen plant bottling with capacity of 20 Mt per day in same Khasra No. 1006, Village Paharpur, Post-Gotha Rasoolpur, District-Deoria, Uttar Pradesh- 274201 with same name as Mrs JKN Purvanchal CBWTF works, which is found operational.

13. Oxygen plant has obtained CTE from UPPCB on dated 27.05.2021 and obtained first CTO from UPPCB on dated 30.12.2021 which is valid from 30.12.2021 to 31.12.2026 with production of 1500 cubic metre per day of oxygen and nitrogen. It is important to note here that the above projects have been set up during COVID Pandemic.

It is submitted that the answering Respondent does not produce oxygen from the air but purchases liquid oxygen and the same is compressed under pressure and filled in the bottles. The whole system undergoes a pressure of 15kg/cm^2 . So, there arises no question of mixing any kind of hazardous material.

Furthermore, the answering Respondent is not into production or storage of Nitrogen, hence the fact pertaining to Nitrogen is wrong and misleading.

6. That the district administration has taken buffer zone distance from the first gate of the factory and not from the place where the incinerator is proposed, which is in contravention of Guideline No. 6 of Common Bio-Medical Waste Treatment Facility dated December 21, 2016. The same is reproduced herein below:

“buffer zone represents a separation distance between the source of pollution in CBWTF and the receptor - following the principle that the degree of impact reduces with increased distance”.

Hence, the buffer zone distance should be taken from the source of emission.

8. That the report of the joint committee suggested relocating the CBWTF so that the buffer zone criteria of 500 meters is met. It is submitted that the Google Earth image depicting the location of the CBWTF plant and respective distance has been obtained for considering the relocation of the CBWTF plant within the vicinity

of Khasra No. 1006. The distance after relocation as depicted by the google earth image is:

- ANM Sub-center – 307 meters
- Prabhakar Rai's residence – 268 meters

The Google Earth images attached alongwith marked distances is annexed herewith and marked as **Annexure R5/1**.

9. That the Joint Committee Report has not made any observation on specific points raised / directed by this Hon'ble Tribunal.

The We deem it appropriate to brief the Hon'ble tribunal with these observations:

- **UPPCB has not passed specific order for the adoption of the Best Available Technology:**

RESPONSE:

Since the initial stage, UPPCB has proposed the implementation of the Best Available Technology, moreover, a complaint was lodged by the Common Bio-Medical Waste Treatment Facility Association through their legal advisor Mr. Suresh Yadav dated 13.11.2020. In furtherance of the complaint:

- i) Site inspection was carried out by the team of Regional Office, UPPCB and the findings of the visit were submitted to the head office in an inspection report on

29.12.2020. [Ref no: **975/NOC/176/2020**]. In the report, it has been recommended by the UPPCB for the adoption of the best available technology. A true copy of the report dated 29.12.2020 is annexed herewith and marked as **Annexure R5/2 (COLLY)**.

- ii) At the time of granting of the CTE it was recommended by the Regional Office, UPPCB on the online portal of Nivesh Mitra / vide letter dated 08.01.2021 that there shall be deployment / adoption of the Best Available Technology. A true copy of the letter dated 08.01.2021 is annexed herewith and marked as **Annexure R5/3**.
 - iii) Furthermore, certain special conditions with regard to the adoption of the best available technology have been mandated in the environment clearance and the consent to establish granted to the project. These include measures with respect to stringent emission norms, stack height, use of effective air pollution control devices, etc. in addition to standards for prevention and control of water pollution.
- **Whether the proposed CBWTF will cause any adverse impact on the ANM sub-center/toilet /nearby Abadi during its operational phase.**

RESPONSE:

The committee has not conducted rapid EIA. However, the Respondent No. 5 has conducted the assessment of the anticipated increase in pollution load, which is summarized as below:

- (a) ANM (sub-center) – It is the point from which pollutants are generated and stored inside the room to hand over to the service provider. So, this unit is a beneficiary of the proposed CBWTF facility, as it is nearer to the source of generation.

Revised CPCB Guidelines 2016, Pg No 08:

“As far as possible, the CBWTF shall be located near to its area of operation in order to minimize the transportation distance in waste collection, thus enhancing its operational flexibility as well as for ensuring compliance to the time limit for treatment and disposal of bio-medical waste as stipulated under the BMWM Rules (i.e., within 48 hours)”

- (b) Toilet- It is adjacent to the sub-center mainly for staff or visitors.

Pollution Load:

- (i) Incineration capacity: 250kg/hr
- (ii) During the operation emission is continuous so the minimum unit is per second.
- (iii) Waste Burning rate per second = 69.44 gms/sec
- (iv) Oxygen/Air required: = 0.5Cumeter/sec

- Keeping 15% excess oxygen to ensure complete burning
- Pollutants 69.44 gm burnt per second are diluted with air/oxygen by 204 times in the system only.
- The downstream system consists of a venturi scrubber/quenching column/ activated carbon column/ caustic absorber. The Pollutants like NO_x, SO_x, Particulate matter, and organic compounds get absorbed in absorbers and allow free oxygen-mixed air to release through the stack of height 30 meters.
- Continuous online emission monitoring is mandatory to monitor the release.
- Water Pollution: The concept of zero liquid discharge has been adopted so there is no question of the release of water from the unit.
- Spillage: Waste is stored in non-chlorinated bags in room size 10' x 15'. No loose bags are to be kept inside the room.
- Maximum storage time in plant 12 hours.

Noise:

- No heavy machines are required so noise level is negligible.

SUBMISSION:

Therefore, it can be concluded that the quantity of waste generated is so negligible that it will not create any pollution in nearby areas. Reference is drawn to the Notification of Ministry of Environment, Forest and Climate Change dated 17th September 2015 [S.O. 1142 (E)]

It is submitted that in the Schedule of the List of Projects or Activities requiring prior Environmental Clearance forming part of the EIA Notification having S.O. 1533(E) the requirements for storage mentioned under respective entries is as under:

Entry No. 7(d) and 7 (da) of the schedule mention the common bio-medical waste treatment facility.

Entry 7(d): Common hazardous waste treatment with incinerator.

This storage time is 6 months for incinerable waste, pesticides, hazardous liquid, industrial toxic material, untreated effluent of factories etc. It is submitted that under this entry there is no relaxation in the buffer zone of 500 metres.

Entry 7(da): Common bio-medical waste treatment facility.

The storage time is not beyond 48 hours from the time of generation of waste to its disposal. As the storage time is very limited which is either passed in keeping the same at the source or travel, the relaxation has been provided in the notification for reducing the buffer zone below 500 metres.

It is important to mention here that if the CBWTF is situated in the notified industrial area, there is no requirement of any buffer zone even in the event when the habitats are working in the nearby units.

Hence, the level of gravity can well be ascertained in the cases under Entry 7(d) and 7(da).

It is submitted that the CBWTF is not a pollution-generating unit, rather it is a pollution control facility, which aims at treating the hazardous bio-medical waste generated from the healthcare units.

In the light of the above-mentioned submissions, it is most respectfully prayed that the Hon'ble Tribunal may be pleased to reject the Application and permit the establishment of the Bio-Medical Waste treatment facility.

JKN PURVANCHAL CBWTF WORKS

Through



AMIT SHUKLA

Advocate for the Respondent No. 5

LexWeb, Advocates and Legal Advisors

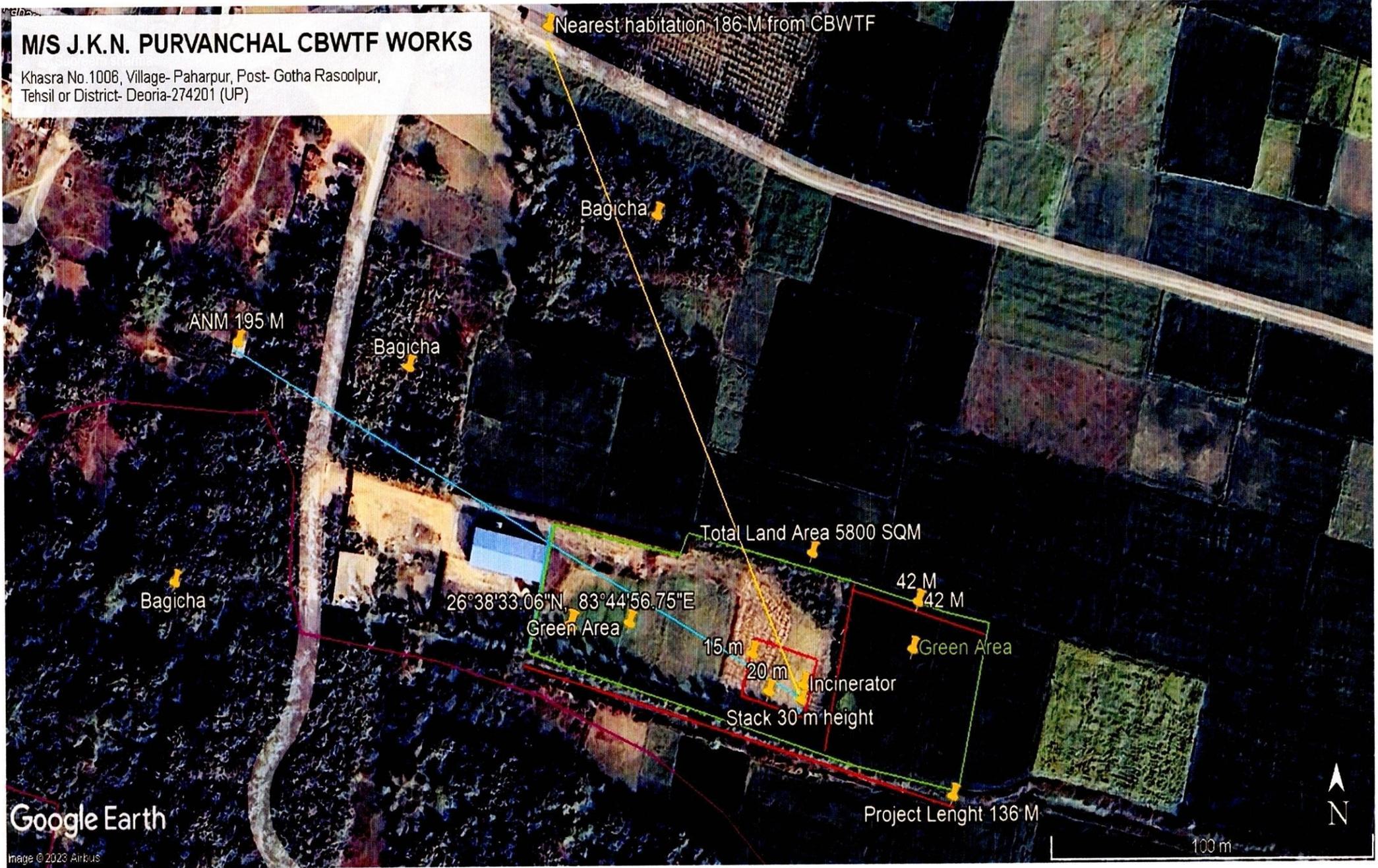
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PLACE: NEW DELHI

DATED: 12.10.2023



M/S J.K.N. PURVANCHAL CBWTF WORKS

Khasra No.1006, Village- Paharpur, Post- Gotha Rasoolpur,
Tehsil or District- Deoria-274201 (UP)

Total Area of Khasra No. 1006 is 10880 Square Meter (1.088 Hectare)

Nearest habitation 268 M from CBWTF

Bagicha

ANM 307 M

Bagicha

Bagicha

26°38'33.06"N, 83°44'56.75"E
Green Area

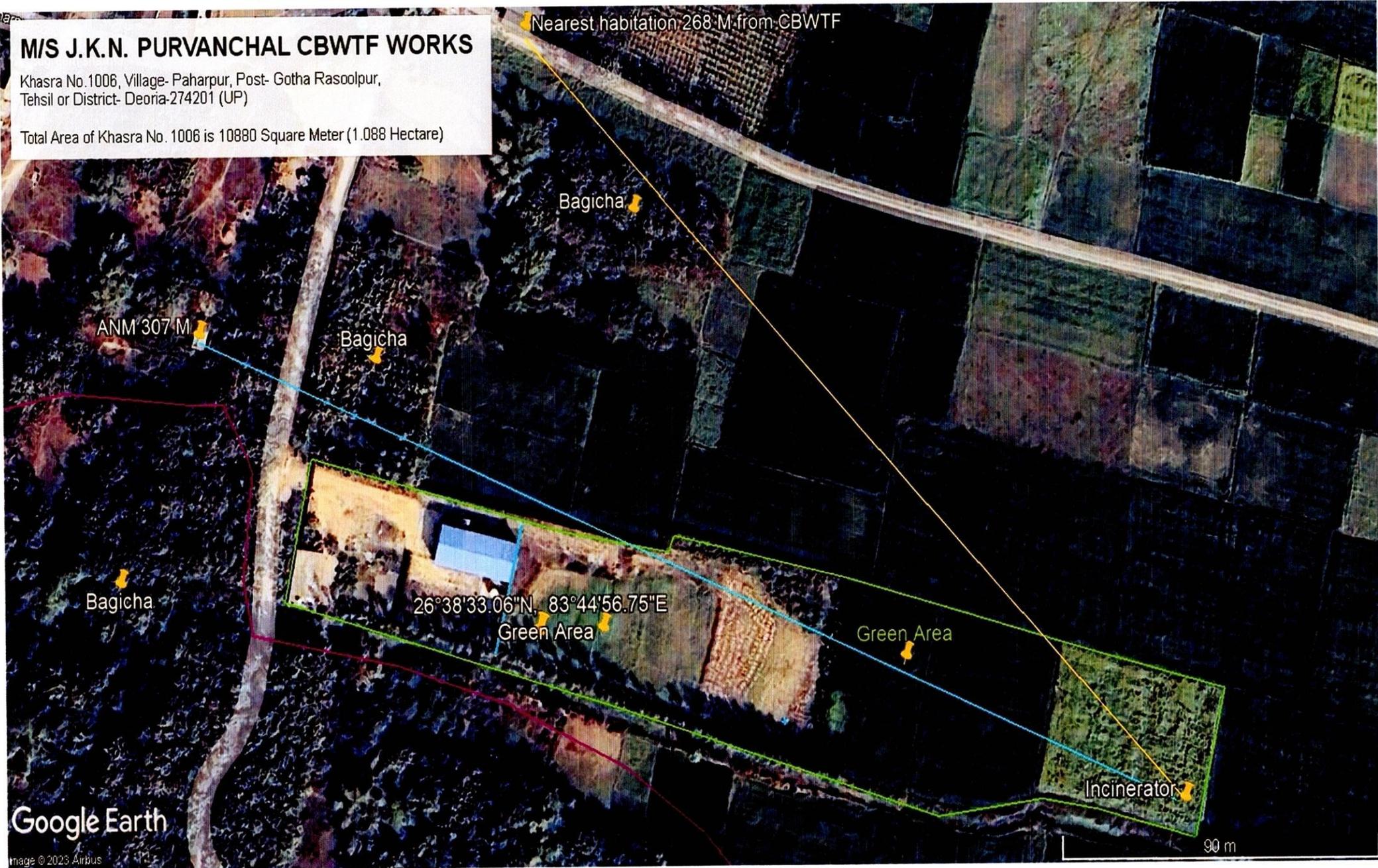
Green Area

Incinerator

Google Earth

Image © 2023 Airbus

90 m



प्रदूषण रोकिए !
 स्वच्छ पर्यावरण
 Gram Parivaran



क्षेत्रीय कार्यालय
 उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
 REGIONAL OFFICE
 UTTAR PRADESH POLLUTION CONTROL BOARD

पर्यावरण बचाइए !!
 नृभाय एवं पर्यावरण : 0571-2232872
 Phone & Fax : 0581-2273937

संदर्भ संख्या
 Ref. No. 975 / एन० जी० सी० - 176 / 2020

दिनांक
 Dated... 29-12-2020

सेवा में

मुख्य पर्यावरण अधिकारी (वृत्त-6),
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 लखनऊ।

विषय:

मेसर्स जे०के०एन० पूर्वांचल सी०वी०डब्ल्यू०टी०एफ० द्वारा अराजी सं० 1008 ग्राम
 पहाड़पुर, पो०- गोथा, रसूलपुर, तहसील एवं जनपद- देवरिया के सम्बन्ध में।

सहाय्य

कृपया उपरोक्त विषयक अपने पत्रांक ए० एच 56173/सी०/सामान्य शिकायत-5ए.
 गोरखपुर दिनांक 15.12.2020 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से श्री
 सुरेश चन्द्र यादव लीगल एडवोर्डर कॉमन वायो मेडिकल फॅसिलिटी ऑपरेटर एसोसिएशन के पत्र
 दिनांक 13.11.2020 के माध्यम से उल्लेख है कि प्रस्तावित सी०वी०डब्ल्यू०टी०एफ० से 50 से 50
 मीटर की परिधि में धार्मिक क्षेत्र 2 स्कूल मैदान एवं राइस मिल, हरैया चौराहा, कृषि भूमि एवं आबादी
 है। उक्त के संदम में अवगत कराना है कि प्रस्तावित इकाई स्थलीय निरीक्षण इस कार्यालय द्वारा
 दिनांक 05.12.2020 को किया गया (प्रस्तावित स्थल के पूरव दिशा में लगभग 2 कि०मी० पर
 ग्राम-बनौटी रजडीहा अनुमानित आबादी लगभग 1000 स्थित है। पश्चिम दिशा में 600 मी० पर
 ग्राम-पहाड़पुर का रूईया टोला अनुमानित आबादी 900 स्थित है। दक्षिण दिशा में 1.2 कि०मी० की
 दूरी पर ग्राम-भगवानपुर अनुमानित आबादी 1000 स्थित है। प्रस्तावित इकाई द्वारा प्रेषित लोकेशन
 मैप के अनुसार इन्सुलरेटर से उत्तर दिशा में लगभग 200 मी० की दूरी पर ग्राम-पहाड़पुर की
 छिटपुट आबादी एवं 300 मीटर की दूरी पर घनी आबादी, जिसकी अनुमानित संख्या लगभग 2000
 है।

निरीक्षण के समय उद्योग प्रतिनिधि द्वारा कार्यालय प्रभागीय निदेशक सामाजिक
 वानिकीय प्रमाण देवरिया द्वारा निर्गत अनापत्ति प्रमाण पत्र पत्रांक सं० 1322/2-6, देवरिया,
 दिनांक 19.11.2020 की छायाप्रति प्रेषित की गयी। निर्गत अनापत्ति प्रमाण पत्र के अनुसार
 प्रस्तावित स्थल का जी०पी०एफ० लोकेशन N-260 38' 48" तथा E-0830 46' 24" है एवं प्रस्तावित स्थल
 आबादी/बस्ती से लगभग 300 मीटर की दूरी पर स्थित है। (छायाप्रति संलग्न)

इकाई को स्टेट लेयल इन्चायरमेन्ट इनपैक्ट असेसमेन्ट अथॉरिटी के पत्रांक सं०
 424/पर्या०/सी०ई०ए०सी०/5790/2020, दिनांक 15.10.2020 द्वारा टी०ओ०आर० जारी है,
 (छायाप्रति संलग्न) है।

अग्रेतर अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी Revised Guidelines for Common Bio-Medical Waste Treatment and Disposal Facilities for Location Criteria के मुख्य अंश निम्नवत् है:-

"A CBWTF can be located at a place reasonably far away from notified residential and sensitive areas and should have a buffer distance of preferably 500m so that it shall have minimal impact on these areas. In case of non-availability of such a land, the buffer zone distance from the notified residential area may be reduced to less than 500m by SPCB/PCC without referring the matter to CPCB by prescribing additional control measures such as (i) adoption of best available technologies (BAT) by the proponent of CBWTF; (ii) Prescribing stringent standards for operation of the CBWTF by the SPCB/PCC; (iii) adoption of zero liquid discharge by the CBWTF and (iv) in case of any complaints from the public, then CBWTF should prove that the facility is not causing any adverse impact on environment and habitation in the vicinity. If SPCB/PCC is not in a position to resolve the issue relating to buffer zone while selecting the site for CBWTFs, in such a case, SPCBs/PCCs may refer the matter to CPCB."

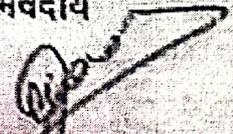
उपरोक्त गाइडलाइन के अनुसार प्रस्तावित इकाई की आबादी से दूरी 500 मीटर निर्धारित की गयी है। किन्तु यदि प्रस्तावित स्थल आबादी से 500 मीटर कम है तो स्थल की उपयुक्तता हेतु निम्नलिखित शर्तों को संज्ञान में लिया जाये:-

- (i) Adoption of best available technologies (BAT) by the proponent of CBWTF;
- (ii) Prescribing stringent standards for operation of the CBWTF by the SPCB/PCC;
- (iii) Adoption of zero liquid discharge by the CBWTF.

इकाई द्वारा प्रेषित आवेदन पत्र में जल प्रदूषण स्रोत एवं रोकथाम व्यवस्था लागत सहित-उद्योग में जल का प्रयोग घरेलू प्रयोजन के अतिरिक्त प्रक्रिया में स्क्रबर तथा वाशिंग आदि में किया जावेगा। घरेलू प्रयोजन में प्रयुक्त जल को सेप्टिक टैंक/सोकपिट के माध्यम से निस्तारित किया जायेगा तथा वाशिंग से जनित प्रदूषित उत्प्लाव को 10 के०एल०डी० क्षमता के ई०टी०पी० में शुद्धिकृत किया जाना प्रस्तावित है। ई०टी०पी० के अन्तर्गत हॉटवाटर कलेक्शन सम्प, केमिकल ट्रीटमेंट, सेडीमेंटेशन, प्रेशर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राईंग बेड की स्थापना प्रस्तावित है। ई०टी०पी० की लागत 10 लाख सूचित है एवं वायु प्रदूषण स्रोत एवं रोकथाम व्यवस्था लागत सहित-इन्सीनरेटर से संलग्न चिमनी की ऊँचाई भू-तल से 30 मीटर प्रस्तावित है। वायु प्रदूषण नियंत्रण संयंत्र के रूप में वेन्चुरी स्क्रबर प्रस्तावित है। इसके अतिरिक्त 32 के०डी०ए० का एकोस्टिक एन्क्लोजरयुक्त डी०जी०सेट प्रस्तावित है। वायु प्रदूषण नियंत्रण व्यवस्था की लागत 20.00 लाख सूचित है। इकाई द्वारा प्रेषित आवेदन पत्र में जल एवं वायु प्रदूषण की रोक-थाम हेतु प्रस्तावित व्यवस्था उपयुक्त प्रतीत होती है।

उपरोक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय



(पंकज यादव)
क्षेत्रीय अधिकारी

मेसर्स जे०के०एन० पूर्वांचल सी०बी०डब्ल्यू०टी०एफ० द्वारा अराजी सं० 1006 ग्राम पहाड़पुर, पो०- गोथा, रसूलपुर, तहसील एवं जनपद- देवरिया के सम्बन्ध में।

प्रस्तावित उद्योग का निरीक्षण दिनांक 05.12.2020 को अर्द्योहस्ताक्षरीगण द्वारा किया गया। निरीक्षण के समय श्री अमरेश कुमार राय, उद्योग प्रतिनिधि के रूप में उपस्थित थे। प्रस्तावित स्थल के पूरब दिशा में लगभग 2 कि०मी० पर ग्राम-धनौटी रजडीहा अनुमानित आबादी लगभग 1000 स्थित है। पश्चिम दिशा में 600 मी० पर ग्राम-पहाड़पुर का रूईया टोला अनुमानित आबादी 900 स्थित है। दक्षिण दिशा में 1.2 कि०मी० की दूरी पर ग्राम-भगवानपुर अनुमानित आबादी 1000 स्थित है। प्रस्तावित इकाई द्वारा प्रेषित लोकेशन मैप के अनुसार इन्सीनरेटर से उत्तर दिशा में लगभग 200 मी० की दूरी पर ग्राम-पहाड़पुर की छिटपुट आबादी एवं 300 मीटर की दूरी पर घनी आबादी, जिसकी अनुमानित संख्या लगभग 2000 है।

निरीक्षण के समय उद्योग प्रतिनिधि द्वारा कार्यालय प्रभागीय निदेशक सामाजिक वानिकीय प्रभाग देवरिया द्वारा निर्गत अनापत्ति प्रमाण पत्र पत्रांक सं० 1322/2-6, देवरिया, दिनांक 19.11.2020 की छायाप्रति प्रेषित की गयी। निर्गत अनापत्ति प्रमाण पत्र के अनुसार प्रस्तावित स्थल का जी०पी०एफ० लोकेशन N-26° 38' 48" तथा E-083° 46' 24" है एवं प्रस्तावित स्थल आबादी/बस्ती से लगभग 300 मीटर की दूरी पर स्थित है। (छायाप्रति संलग्न)

इकाई को स्टेट लेवल इन्वायरमेन्ट इनपैक्ट असेसमेन्ट अथॉरिटी के पत्रांक सं० 424/पर्या०/सी०ई०ए०सी०/5790/2020, दिनांक 15.10.2020 द्वारा टी०ओ०आर० जारी है, (छायाप्रति संलग्न) है।

अग्रेतर अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी Revised Guidelines for Common Bio-Medical Waste Treatment and Disposal Facilities for Location Criteria के मुख्य अंश निम्नवत् है:-

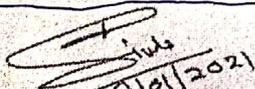
"A CBWTF can be located at a place reasonably far away from notified residential and sensitive areas and should have a buffer distance of preferably 500m so that it shall have minimal impact on these areas. In case of non-availability of such a land, the buffer zone distance from the notified residential area may be reduced to less than 500m by SPCB/PCC without referring the matter to CPCB by prescribing additional control measures such as (i) adoption of best available technologies (BAT) by the proponent of CBWTF; (ii) Prescribing stringent standards for operation of the CBWTF by the SPCB/PCC; (iii) adoption of zero liquid discharge by the CBWTF and (iv) in case of any complaints from the public, then CBWTF should prove that the facility is not causing any adverse impact on environment and habitation in the vicinity. If SPCB/PCC is not in a position to resolve the issue relating to buffer zone while selecting the site for CBWTFs, in such a case, SPCBs/PCCs may refer the matter to CPCB."

उपरोक्त गाईडलाईन के अनुसार प्रस्तावित इकाई की आबादी से दूरी 500 मीटर निर्धारित की गयी है। किन्तु यदि प्रस्तावित स्थल आबादी से 500 मीटर कम है तो स्थल की उपयुक्ता हेतु निम्नलिखित शर्तों को संज्ञान में लिया जाये:-

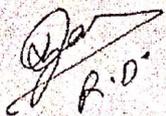
- Adoption of best available technologies (BAT) by the proponent of CBWTF;
- Prescribing stringent standards for operation of the CBWTF by the SPCB/PCC;
- Adoption of zero liquid discharge by the CBWTF.

इकाई द्वारा प्रेषित आवेदन पत्र में जल प्रदूषण स्रोत एवं रोकथाम व्यवस्था लागत सहित-उद्योग में जल का प्रयोग घरेलू प्रयोजन के अतिरिक्त प्रक्रिया में स्क्रबर तथा वाशिंग आदि में किया जायेगा। घरेलू प्रयोजन में प्रयुक्त जल को सेप्टिक टैंक/सोकपिट के माध्यम से निस्तारित किया जायेगा तथा वाशिंग से जनित प्रदूषित उत्प्रवाह को 10 के०एल०डी० क्षमता के ई०टी०पी० में शुद्धिकृत किया जाना प्रस्तावित है। ई०टी०पी० के अन्तर्गत हॉटवाटर कलेक्शन सम्प, केमिकल ट्रीटमेन्ट, सेडीमेंटेशन, प्रेशर सैण्ड फिल्टर, एक्टिवेटेड कार्बन फिल्टर, स्लज ड्राईंग बेड की स्थापना प्रस्तावित है। ई०टी०पी० की लागत 10 लाख सूचित है एवं वायु प्रदूषण स्रोत एवं रोकथाम व्यवस्था लागत सहित-इन्सीनरेटर से संलग्न चिमनी की ऊँचाई भू-तल से 30 मीटर प्रस्तावित है। वायु प्रदूषण नियंत्रण संयंत्र के रूप में वेन्चुरी स्क्रबर प्रस्तावित है। इसके अतिरिक्त 32 के०बी०ए० का एकोस्टिक एन्वेलोजरयुक्त डी०जी०सेट प्रस्तावित है। वायु प्रदूषण नियंत्रण व्यवस्था की लागत 20.00 लाख सूचित है। इकाई द्वारा प्रेषित आवेदन पत्र में जल एवं वायु प्रदूषण की रोक-थाम हेतु प्रस्तावित व्यवस्था उपयुक्त प्रतीत होती है।

उपरोक्तानुसार इकाई द्वारा प्रेषित ऑनलाईन अनापत्ति आवेदन पत्र के अनुक्रम में इकाई को सशर्त अनापत्ति प्रमाण पत्र निर्गत किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।


08/01/2021
L.A.


08/01/2021
R.A.


R.D.

Prabhakar Rai & Ors Versus Union of India & Ors.

Amit Kumar Advocate <aoramitkumar@gmail.com>

Thu, Oct 12, 2023 at 3:10 PM

To: abhishek yadav <kdev.abhishek@gmail.com>

Cc: feedback@uppcb.com, yashvir@nic.in, mscb.cpcb@nic.in, pradeepmishra@yahoo.com

To,

1. Mr. Abhishek Yadav
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3. Union of India
Email : yashvir@nic.in

4. Central Pollution Control Board
Email : mscb.cpcb@nic.in

5. Mr. Pradeep Misra
Advocate for the Respondent No. 4
Email : pradeepmishra@yahoo.com

Sir,

Please find enclosed herewith copy of the response on behalf of the Respondent No. 5.

--

Regards,

Amit Kumar, Advocate
C/o Mr. Amit Shukla Advocate for the Respondent No. 5

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**Response on behalf of Respondent No. 5.pdf**

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